

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1217
ANSWERED ON:07.03.2002
FAST TRACK COURTS
M.V.CHANDRASHEKHARA MURTHY;NIKHIL KUMAR CHOUDHARY

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the details of fast track courts notified by the State Governments till 31, December, 2001 .State-wise ;
- (b) whether the Union Government directed the State Governments for setting up of fast track courts in their respective States which is funded by the Union Government;
- (c) the details of cases disposed off by these courts till date, State-wise; and
- (d) the further steps taken by the Government to start more such fast track courts in various parts of the country?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY)

- (a) As per available information, as on 28.02.2002, 1015 Fast Track Courts have been notified by the State Governments. A Statement-I showing the number of courts notified, State-wise is enclosed.
- (b) Yes, Sir.
- (c) A Statement-II showing the number of cases disposed by fast track courts is enclosed.
- (d) Central Government is constantly persuading the State Governments to set up all the 1734 fast track courts.Statement-I

Number of Fast Track Courts Notified by various States in the country

Sl.No. Name of High Court No. of courts notified

Sl.No.	Name of High Court	No. of courts notified
1	2	3
1.	Andhra Pradesh	46
2.	Arunachal Pradesh	3
3.	Assam	15
4.	Bihar	183
5.	Chhattisgarh	29
6.	Goa	-
7	Gujarat	36
8.	Haryana	12
9.	Himachal Pradesh	-
10.	Jammu & Kashmir	43
11.	Jharkhand	20
12.	Karnataka	13
13.	Kerala	26
14.	Madhya Pradesh	64
15.	Maharashtra	104
16.	Manipur	2
17.	Meghalaya	3
18.	Mizoram	3
19.	Nagaland	2
20.	Orissa	19
21.	Punjab	36
22.	Rajasthan	40
23.	Sikkim	-

24. Tamil Nadu	49
25. Tripura	3
26. Uttaranchal	45
27. Uttar Pradesh	206
28. West Bengal	13
Total	1015

Statement-II

The number of cases disposed off by the Fast Track Courts

Sl. No.	Name of State	No. of cases disposed off
1.	Andhra Pradesh	1731
2.	Bihar	408
3.	Chhattisgarh	523
4.	Karnataka-	291
5.	Madhya Pradesh	808
6.	Maharashtra	6784
7.	Orissa	1412
8.	Rajasthan	3398
9.	Uttaranchal	5289
10.	Uttar Pradesh	2353
11.	West Bengal	131
	Total	23128